

ITEM NO.38

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 4941/2022

RAJKUMAR AGARWAL

Appellant(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600COMMERCIAL AUTO SALES PRIVATE
LIMITED THR. ITS DIRECTOR SANSKAR GUPTA & ORS. Respondent(s)

WITH

SLP(C) No. 19422/2023 (IV-B)

SLP(C) No. 19419/2023 (IV-B)

SLP(C) No. 19423/2023 (IV-B)

Date : 01-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Rajiv Tyagi, AOR

Mr. Rohit Gupta, Adv.

Mr. Vaibhav Dwivedi, Adv.

Ms. Ankita Chaudhary, AOR

For Respondent(s) : Mr. Akshat Shrivastava, AOR

Mr. Kushagra Pandey, AOR

Mr. Ved P. Singh, Adv.

Ms. Ankita Gupta, Adv.

Mr. Ranjan Kumar Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No.4941/2022

Respondent Nos.1 and 2 have filed counter affidavit.

Service is complete on respondent No.3 but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

contd...

SLP(C) No. 19422/2023

Service is complete on respondent Nos.5 and 6 but none has entered appearance.

Ld.Counsel for the petitioner has failed to take fresh steps and to file fresh particulars, despite the grant of last opportunity, for service on respondent Nos.1 to 4.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SLP(C) No. 19419/2023

Service is complete on respondent Nos.2 and 3 but none has entered appearance.

Ld.Counsel for the petitioner has failed to take fresh steps and to file fresh particulars, despite the grant of last opportunity, for service on respondent No.1.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SLP(C) No. 19423/2023

This matter has already been directed to be listed before the Hon'ble Court vide this Court's order dated 09.09.2024.

GRACY L. BAWITLUNG
Registrar

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